

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.4820
TO BE ANSWERED ON 24th March, 2021

FEMALE ARMY OFFICERS

4820. DR. SHASHI THAROOR:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) the number of female army officers that have left their positions in November, 2020 after the screening done by a Special Selection Board Number 5;
- (b) the number of female army officers who were released without a pension out of this number;
- (c) the details of the number of years that these Army officers had spent serving the Army;
- (d) the details of any Government schemes to offer alternative means of livelihood to officers who leave the army;
- (e) whether any of these schemes are directly aimed at employing women and if so, the details thereof;
- (f) whether any help is offered by the Army to these female officers, through alternative employment or any maintenance and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

(a) to (c): The Women Officers considered in Special Selection Board No.5 held in November, 2020 were commissioned from 1994 to 2010, thereby, after having completed a period ranging from 10 to 26 year's service. However, the result of this board is under observation of Hon'ble Supreme Court.

(d) & (e): Age relaxation has been provided to Ex-Servicemen, including Female Officers for the appointment to all Central Civil Services & Posts upto the level of Assistant Commandant in all Para-Military Forces under Government of India. Adequate reservation has also been provided to Ex-Servicemen in various categories of posts.

(f) Women Officers, who have retired after 20 years of service, have been granted Pensionary Benefits.
